# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 373 ANSWERED ON 22/07/2025

### **MONITORING MECHANISM UNDER MGNREGS**

### 373. SHRI SHER SINGH GHUBAYA: SHRI SUKHJINDER SINGH RANDHAWA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is often observed that no policy or rules are being followed for implementation of works after allocation of funds under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the Government proposes to establish any monitoring mechanism for proper implementation of works and optimum utilisation of allocated funds; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is implemented by the States as per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 and Annual Master Circulars, issued by the Ministry from time to time. It is the responsibility of the State/UT Governments to ensure compliance with these Guidelines and the provisions of the Mahatma Gandhi NREG Act and the relevant Rules.

All works undertaken under the Scheme are required to follow due processes, including approval, technical sanction, proper execution, measurement and payment, as per laid down norms. Regular monitoring, social audits, and inspections are conducted to ensure transparency, accountability, and adherence to the prescribed procedures. Deviations, if any found, are dealt with as per the provisions of the Act and guidelines.

- (b)&(c): A robust monitoring mechanism is in place for ensuring proper implementation of works and optimum utilization of allocated funds under the Mahatma Gandhi NREGS. The Ministry of Rural Development has implemented several measures to enhance transparency and accountability in the efficient execution of the scheme, in accordance with the provisions of the act and the guidelines issued periodically. Some of these measures include:
  - 1. Conduct of Social audit at Gram Panchayat level
  - 2. Grievance Redressal Mechanisms through appointment of Ombudspersons.
  - 3. Monitoring by National Level Monitors and Central Teams
  - 4. Conduct of Internal audit
  - 5. Monitoring through use of Area Officers app
  - 6. Common Review Mission and Performance Review Committee.
  - 7. Use of National Mobile Monitoring System (NMMS) for capturing of attendance.
  - 8. Janmanrega app for seeking citizen feedback and information

In addition some of the technological interventions which are used for effective implementation of the scheme are given below.:

- 1. Yuktdhara: GIS based planning tool To simplify the GIS based planning at GP level, Yuktdhara, a Geospatial planning portal is developed in collaboration with ISRO-NRSC.
- 2. SECURE Software for Estimate Calculation for using Rural Rates for Employment: Application is being used for estimate calculation of works to be undertaken under the scheme.
- 3. GeoMGNREGA: The app has been developed by using technology to track the creation of assets by geo tagging it, at "Before", "During" and "After" stages of the asset creation. So far, a total of 6.36 crore assets have been geotagged.
- 4. Direct Benefit Transfer (DBT): To bring in more transparency in the system and minimize leakages, Direct Benefit Transfer (DBT) system in wage payment has been adopted. Under the programme, more than 99% of payments of wages are electronically credited into the accounts of the workers through DBT system.
- 5. Aadhaar Payment Bridge System: Wage payments are made through Aadhaar Payment Bridge System into the accounts of the beneficiaries following the DBT protocol. Against the total of 12.08 crore active workers, Aadhaar of 12.03 crore active workers have been seeded so far.

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